

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-193(ND)/2017.

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017

NAME OF THE COMPANY: M/s. Netsity Systems Pvt. Ltd. V/s. M/s. Eminent Infradevelopers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Mayank Goel, Advocate Mr. Monamshel Maring, Advocate		
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	For the Respondent (s)	: Mr. S. K. Sharma, Advocate		
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Order

Arguments heard. Bank certificate be placed on record in compliance of Section 9 (3)(c).

To come up on 3rd August, 2017.

— Sd —
(S. K. Mohapatra)
Member (T)

— Sd —
(Ina Malhotra)
Member (J)